

ITEM NO.802

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) NO.468 OF 2017

KANACHUR ISLAMIC EDUCATION TRUST (R)

PETITIONER(S)

VERSUS

UNION OF INDIA & ANR.

RESPONDENT(S)

Date : 29/06/2017 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[VACATION BENCH]

For Petitioner(s)

Mr. Ranjan Kumar Pandey, AOR
Mr. Sandeep Bisht, Adv.
Mr. K.p. Gautam, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter next week.

[VINOD LAKHINA]
A.R.-cum-P.S.[SHARDA KAPOOR]
ASSISTANT REGISTRAR